

NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-492/ND/2017

IN THE MATTER OF:

OPGS Power Gujarat (P) Limited

.. PETITIONER

Vs.

RL Steels and Energy Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 22.1.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. K. Gaurav Kumar, Advocate

For the Respondents

: Mr. Pankaj Jain, Sr. Advocate

Mr. Gaurav Mittal, Advocate

Mr. Deepanshu Jain, Advocate

Mr. Rohit Rathi, Advocate

Mr. Rahul Totala, Advocate


Mr. Ankit Gupta, CA

ORDER

Learned Counsels for the parties are present. Heard the matter at length. Written submissions have already been filed by the respective parties.

Order reserved.

Surjit
22.1.2018


(R. VARADHARAJAN)
MEMBER (JUDICIAL)